National Company Law Tribunal

Allahabad Bench

CP. NO. 51/20-16 - CAND34/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE

NATIONAL COMPANY LAW TRIBUNAL ON 16:03.2017

NAME OF THE COMPANY: Sopra India PVt. Ltd

SECTION OF THE COMPANIES ACT: U/S of the companies Act, 1956,

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Al ai kumarsoth	ube	official high A don	418
<u>2.</u>	Diptiman Singl	h Advaralt	21.	Targh.

Order Dated 16.03.2017

CP No. 51/2016-CANo. 34/2016: M/s Sopra India Pvt. Ltd.

Parties are represented by respondent counsel the office of the Official Liquidator files today affidavits on behalf of the Regional Director (NR), New Delhi a copy thereof be served to the counsel for the company petitioner.

The case is adjourned for hearing on 22.03.2017.

H.P. CHATURVEDI, MEMBER (JUDICIAL)